GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES

LOK SABHA UNSTARRED QUESTION NO.1488

ANSWERED ON 07.12.2021

MANUFACTURERS OF ELECTRIC VEHICLES

1488. SHRI Y.S. AVINASH REDDY:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) the details and the number of companies manufacturing electric vehicles in the country;
- (b) the efforts being made by the Government to promote the manufacturing of electric vehicles in the country; and
- (c) the steps being taken by the Government to have a policy framework in promotion of electric and hybrid vehicles in the country?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Sir, the Ministry of Heavy Industries formulated a Scheme Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. As on 26th November, 2021, 49 original equipment manufacturers (OEMs) of e-2W, e-3W & e- 4W have been registered under phase-II of FAME-India Scheme as ANNEXURE.

Sir, under FAME-II scheme, the demand incentive for e-2W is increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of cost of vehicle to increase adoption of e-2W. Further, the phase-II of FAME-India Scheme is extended for a period of two years after 31st March, 2022.

The following initiatives have also been taken up by the Government of India for promotion of electric vehicles in the country –

- i. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- ii. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- iii. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- iv. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

<u>DETAILS OF ELECTRIC VEHICLE MANUFACTURERS/ ORIGINAL EQUIPMENT MANUFACTURERS</u> (OEMs) REGISTERED UNDER PHASE-II OF FAME INDIA SCHEME

Category of e-Vehicle	OEM's Registered	Vehicle Sold as on 26 th November, 2021
e-2W	Ather Energy	
	Ampere Vehicles	1,36,714
	Okinawa	
	Jitendra	
	Hero Electric	
	Revolt	
	Li-ions Elektrik	
	Tvs Motor	
	Benling India	
	Tunwal E-motors	
	Bajaj Auto Ltd.	
	Kabira Mobility	
	LectrixEvPvt.ltd.	
	Microcon i2i	
	Ola Electric	
e-3W(including e-Rickshaws & e-cart)	Mahindra Electric	28,304
	Kinetic	
	Champion	
	Victory Electric	
	Y C Electric	
	Best Way	
	Avon Cycles	
	Goenka Electric	
	Energy Electric	
	Thukral Electric	
	Saera Electric	
	U P Telelinks	
	Khalsa Agencies	
	Atul Auto	
	Altigreen	
	Dilli Electric	
	Piaggio Vehicles	
	Speego Vehicles	
	Lohia Auto	
	Omega Seiki	
	Keto Motors	
	Etrio Automobiles	
	Mlr Auto	
	Om Balajee Automobile India Pvt Ltd	
	Jitendra	
	GRD Motors	
	Scooters India	
	Continental Engines	
	Euler Motors Pvt Ltd	
	Grd Motors	
	J.s. Auto Pvt Ltd.	
	ShiganEvoltz Limited	
	Sks Trade	
e-4W	Tata Motors	1,817
	Mahindra & Mahindra	
	Total	1,66,835
